

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. *294
TO BE ANSWERED ON THE 7TH AUGUST, 2026**

DAY CARE CANCER CENTRES

***294 SHRI KESINENI SIVANATH:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of day care cancer centres set up/proposed to be set up in the country, State/UT-wise;
- (b) the number of day care cancer centres operational in the country, State-wise and districtwise;
- (c) the details of the amount of funds allocated, released and utilised for Day Care Cancer Centres (DCCCs) in Andhra Pradesh, district wise; and
- (d) whether a number of more Day Care Cancer Centres (DCCCs) have been proposed to be set up in the country, if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 294* FOR 7TH AUGUST, 2026**

(a) to (d) As announced in the Union Budget 2025–26, Day Care Cancer Centres (DCCCs) were envisaged to be established in District Hospitals across the country in three years period.

As reported by the States/UTs, 524 Day Care Cancer Centres (DCCCs) are functional across the country. The State-wise details are at Annexure-I.

In Andhra Pradesh, approval was accorded for establishment of 14 DCCCs during FY 2025-26. An amount of ₹2.40 crore is allowed for the initial setup of each DCCC, and ₹1.49 crore per year is allowed from the second year onwards. The total number of functional DCCCs in Andhra Pradesh is 23.

The requirement of DCCCs is assessed by the States/UTs through gap analysis and reflected in proposals submitted under the Programme Implementation Plan (PIP) of the National Programme for Prevention and Control of Non-Communicable Diseases (NP-NCD). If States/UTs propose additional DCCCs, the proposals are examined in accordance with the prescribed norms. 313 DCCCs have been sanctioned accordingly.

ANNEXURE -I

Sl. No	State/ UT	No. of Functional DCCC
1	Andaman and Nicobar Islands	1
2	Andhra Pradesh	23
3	Arunachal Pradesh	1
4	Assam	6
5	Bihar	32
6	Chandigarh	0
7	Chhattisgarh	26
8	Delhi	6
9	DNH and D&D	2
10	Goa	2
11	Gujarat	36
12	Haryana	10
13	Himachal Pradesh	13
14	Jammu & Kashmir	12
15	Jharkhand	0
16	Karnataka	16
17	Kerala	28
18	Ladakh	2
19	Lakshadweep	1
20	Madhya Pradesh	52
21	Maharashtra	9
22	Manipur	8
23	Meghalaya	4
24	Mizoram	2
25	Nagaland	5
26	Odisha	32
27	Puducherry	0
28	Punjab	7
29	Rajasthan	41
30	Sikkim	0
31	Tamil Nadu	38
32	Telangana	34
33	Tripura	3
34	Uttar Pradesh	21
35	Uttarakhand	13
36	West Bengal	38
	Total	524
